



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

15/01/2019

O.A./260/9/2019  
INTERIM PRAYER

N DAS  
-V/S-  
ARCHOEOLOGICAL SURVEY OF INDIA

ITEM NO:11

FOR APPLICANTS(S) Adv. : Mr. B. Rout

FOR RESPONDENTS(S) Adv.: Ms. S. Das

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and respondents.</p> <p>Ld. Counsel for the applicant submitted that the applicant is continuing as on date to be engaged by the Respondents on 1/30th wage status. The applicant has submitted representation dated 05.06.2018 (Annexure-A/5) requesting for grant of temporary status, which is pending before the Respondents. He further submitted that in another case in O.A. No.610/18 a direction has been given to Respondents to consider the the representation, and submitted that a similar order in this O.A. may be considered.</p> <p>In view of the above submissions and taking note of the fact that the representation filed by the applicant has not been disposed of, this O.A. is disposed of at this stage with a direction to Respondent No.2/competent authority to consider the representation dated 05.06.2018 (Annexure-A/5) of the applicant as per the extant rules and provisions of law and dispose of the same by passing a speaking and reasoned order copy of which shall be</p>

communicated to the applicant within three months from the date of receipt of copy of this order.

It is made clear that we have not expressed any opinion on the merit of this case including the issue of delay while passing this order.

The O.A. is disposed of at the admission stage as above. No costs.

Copy of this order along with paper books be sent to Respondent No.4/competent authority within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 17.01.2019.

( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
kb	